

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar):

(a) 14,211.

(b) 22,310.

Weavers Cooperatives in Andhra Pradesh

1825. Shri M. V. Krishna Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) how many weavers cooperatives have been formed in Andhra Pradesh so far;

(b) how many handlooms have come under them;

(c) how many such cooperatives have got credit facilities from the Reserve Bank of India;

(d) what is the total amount of credit given during 1956-57 and 1957-58;

(e) how many handlooms have been converted into powerlooms in Andhra Pradesh in the cooperative fold or otherwise; and

(f) the names of the places?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) 824.

(b) 2,47,627 handlooms.

(c) Information is not available.

(d) The Reserve Bank scheme for sanctioning loans to meet requirements of working capital for production and marketing came into force from 1st April, 1957 only.

Credit limit sanctioned during 1957-58 to the Co-operative Banks in the State amounted to Rs. 54.26 lakhs as on 20th March, 1958.

(e) None.

(f) Does not arise.

Handloom Industry

1826. Shri M. V. Krishna Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the amount spent in the State of Andhra Pradesh for the development of handloom industry during the years 1957-58 so far; and

(b) the items on which the expenditure has been incurred?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement is attached. [See Appendix VI, annexure No. 63]

Trade with British East African Countries

1827. Shri Rameshwar Tanti: Will the Minister of Commerce and Industry be pleased to state whether there has been any increase or decrease in the volume of India's trade with the British East African countries during 1957-58?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A statement showing our exports to and imports from British East African countries for the last 4 years is attached. [See Appendix VI, annexure No. 64]

Plastic Machinery

1828. Shri Heda: Will the Minister of Commerce and Industry be pleased to state:

(a) whether India has started the manufacture of plastic machinery; and

(b) if so, the extent of present production and how does it compare with our requirements?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A start has been made in the manufacture of one particular type of plastic machinery, namely, Plastic Extruder. 14 machines of this

type have so far been manufactured, and it is considered that the indigenous production will be in a position to meet the demand for such machines.

Second Five Year Plan of Punjab

1829. { Shri D. C. Sharma:
Sardar Iqbal Singh:
Shri Daljit Singh:

Will the Minister of Planning be pleased to state:

(a) the portion of the Second Five Year Plan in its application to Punjab State, which can be considered to have come within the description "the core of the Plan"; and

(b) the details thereof?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). The following projects in the Second Five Year Plan located in the Punjab came within the "core of the Plan":—

(i) Bhakra Nangal Project.

(ii) Doubling of Delhi-Agra and Rewari-Delhi lines within the territories of Punjab.

Import of Stores

1830. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) the total value of stores purchased by the Indian Transport Operators in foreign countries during 1957-58; and

(b) the steps taken to bring down foreign purchases to the minimum?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) The value of stores actually purchased by Indian Transport Operators in foreign countries is not available. The total value for which licences have been issued for transport equipment of various kinds during the following licences periods is, however, as follows:—

January-June 1957	20'36 crores
July-September 1957	4'02 "
October 1957-March 1958	9'81 "
(upto 15-2-1958)	

(b) The import licensing policy is restrictive. Permission to import goods from abroad is granted only in respect of goods which are essential for the economy of our country. The goods which are indigenously manufactured in sufficient quantity to meet the internal requirement are not allowed to be imported.

Bharat Sewak Samaj

1831. { Shri D. C. Sharma:
Sardar Iqbal Singh:

Will the Minister of Planning be pleased to state:

(a) the amount of financial aid given to the branch of Bharat Sewak Samaj in Punjab by the Centre during 1957-58; and

(b) the amount added by the Punjab Government to the amount given by the Centre and the items on which and the districts in which this sum was spent?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) No direct financial aid has been given to the Punjab Branch of the Bharat Sewak Samaj by the Centre during 1957-58.

(b) Does not arise.

Export of Books

1832. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of books exported last year; and

(b) the foreign exchange earned on this account?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) 15,341 Cwts. during January—September, 1957.

(b) Rs. 41,53,962.